

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 505

TO BE ANSWERED ON JULY 25, 2024

IMPLEMENTATION OF PMAY IN ANDHRA PRADESH

NO. 505. SHRI KRISHNA PRASAD TENNETI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the total number of houses sanctioned, under construction and built under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) at present, State-wise including Andhra Pradesh;**
- (b) the details of the total number of beneficiaries given access to houses constructed under this scheme during the last five years in Andhra Pradesh district-wise including Bapatla district;**
- (c) the details of the total number of pending houses to be constructed for which funds have been sanctioned during the last five years, district-wise including Bapatla district; and**
- (d) the details of the total amount of funds allocated and utilised for the purposes of constructing houses under the PMAY-U in Andhra Pradesh during the last five years, district-wise including Bapatla district?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (d): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. Based on the project proposals submitted by States/UTs, a total of 118.63 lakh houses have been**

sanctioned by the Ministry, out of which 114.33 lakh have been grounded and 85.04 lakh are completed/delivered to the beneficiaries in urban areas as on 15.07.2024. The remaining houses are at different stages of completion. The construction period of projects sanctioned under PMAY-U is between 12-36 months from the date of approval. The scheme has been extended till 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. Moreover, States/ UTs have been advised to accelerate the pace of construction and ensure completion of sanctioned houses/projects within the stipulated timelines.

The State wise details of the total number of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U including Andhra Pradesh is at Annexure-I.

The district-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries along with Central Assistance released and utilised during the last five years (2019-2024) in Andhra Pradesh including Bapatla district under PMAY-U at Annexure-II.

State/UT wise details of houses sanctioned, grounded and completed under PMAY-U including Andhra Pradesh

Sl. No.	Name of the State/ UT	Physical Progress (Nos)		
		Houses Sanctioned	Houses Grounded for Construction	Houses Completed
1	Andhra Pradesh	21,37,028	19,90,937	9,73,837
2	Bihar	3,14,477	3,05,811	1,47,979
3	Chhattisgarh	3,02,663	2,89,128	2,38,894
4	Goa	3,146	3,146	3,145
5	Gujarat	10,05,204	9,83,778	9,18,185
6	Haryana	1,15,034	93,153	68,114
7	Himachal Pradesh	12,758	12,668	10,705
8	Jharkhand	2,29,156	2,13,534	1,42,810
9	Karnataka	6,38,121	5,73,160	3,69,449
10	Kerala	1,67,322	1,47,721	1,23,453
11	Madhya Pradesh	9,61,147	9,49,265	8,01,068
12	Maharashtra	13,64,923	11,16,949	8,55,339
13	Odisha	2,03,380	1,80,647	1,47,148
14	Punjab	1,32,235	1,16,264	83,894
15	Rajasthan	3,19,863	2,64,357	1,91,971
16	Tamil Nadu	6,80,347	6,63,430	5,70,294
17	Telangana	2,50,084	2,44,219	2,24,659
18	Uttar Pradesh	17,76,823	17,33,051	15,47,101
19	Uttarakhand	64,391	60,160	34,504
20	West Bengal	6,68,953	6,12,998	4,00,257
Sub- total (States) :-		113,47,055	105,54,376	78,52,806
21	Arunachal Pradesh	8,499	8,070	7,753
22	Assam	1,76,643	1,60,473	1,02,712
23	Manipur	56,037	48,657	14,699
24	Meghalaya	4,758	3,793	1,632
25	Mizoram	39,605	39,215	11,069
26	Nagaland	31,860	31,841	22,850
27	Sikkim	316	316	202
28	Tripura	92,854	84,751	74,049
Sub- total (N.E. States) :-		4,10,572	3,77,116	2,34,966
29	A&N Island	376	376	47
30	Chandigarh	1,256	1,256	1,256
31	DNH & DD	9,947	9,947	9,230
32	Delhi	29,976	29,976	29,976
33	J&K	47,040	42,894	24,244
34	Ladakh	1,307	1,014	843
35	Lakshadweep	-	-	-
36	Puducherry	15,995	15,271	9,994
Sub- total (UT) :-		1,05,897	1,00,734	75,590
Grand Total :-		118.64 Lakh	114.33 Lakh*	85.04 Lakh*

* Includes grounded (4.01 lakh) and completed (3.41 lakh) houses of JnNURM during mission period

District-wise details of houses sanctioned, grounded and completed/delivered along with Central Assistance released and utilised during the last five years (2019-2024) in Andhra Pradesh including Bapatla district under PMAY-U

Sr. No.	District	Physical progress of Houses (Nos)			Central Assistance (₹ cr.)	
		Sanctioned	Grounded*	Completed*	Released	Utilised
1	Alluri Sitharama Raju	-	-	-	0.48	0.48
2	Anakapalli	42,152	40,864	18,266	494.06	380.81
3	Ananthapuramu	60,802	64,981	31,041	656.25	537.95
4	Annamayya	76,882	73,354	35,226	851.45	619.23
5	Bapatla	24,684	22,643	13,151	350.78	344.90
6	Chittoor	73,738	71,637	49,158	840.52	711.40
7	Dr. B.R. Ambedkar Konaseema	25,052	23,964	10,941	243.25	207.52
8	East Godavari	63,565	61,770	27,189	639.67	494.69
9	Eluru	80,136	79,736	31,360	987.78	836.90
10	Guntur	92,201	76,290	27,026	673.91	595.48
11	Kakinada	71,016	60,791	23,054	751.87	599.50
12	Krishna	93,840	90,941	33,036	1,135.77	1,059.97
13	Kurnool	47,650	33,782	18,212	542.91	528.93
14	Nandyal	45,037	41,169	30,123	562.97	444.24
15	NT Rama Rao (NTR)	1,01,185	86,797	22,250	926.70	895.09
16	Palnadu	39,039	33,873	12,777	327.10	307.67
17	Parvathipuram Manyam	26,958	25,480	14,634	225.65	165.39
18	Prakasam	59,209	51,190	21,341	521.47	468.55
19	Sri Potti Sriramulu Nellore	81,252	79,676	35,730	809.31	668.71
20	Sri Sathya Sai	43,952	45,186	17,349	419.97	283.52
21	Srikakulam	62,472	63,631	36,169	677.41	575.98
22	Tirupati	67,379	66,889	23,921	793.39	669.95
23	Visakhapatnam	1,42,020	1,36,261	44,329	1,614.56	990.27
24	Vizianagaram	64,299	62,067	42,362	810.88	610.74
25	West Godavari	58,961	57,028	31,517	549.75	477.40
26	Y.S.R. (Kadapa)	90,081	87,605	35,717	1,162.04	1,008.81
Total		16,33,562	15,37,605	6,85,879	17,569.89	14,484.07

*Includes houses grounded/completed during the period which were sanctioned in preceding years